

ये, खुदा या बीर उसमें सफाई की जा रही थी। कारण अभी तक पता नहीं चला। जांच का आदेश दे दिया गया है।

(ग) मृत तथा ग्राहक व्यक्तियों के परिवारों को क्षति प्रतिके रूप में 2150 रुपये की राशि दी गई।

नागार्थों द्वारा कर्तों की बसुची

612. श्री राज सिंह :
श्री हुकूम चन्ध कदमाव :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि त्रिविही नाग लोग आसाम में शिव मागर जिले के तिनबाड़ सब-डिवीजन के गांवों में 10 रुपये प्रति परिवार के हिमाच से जबरदस्ती कर वसूल कर रहे हैं;

(ख) क्या यह भी सच है कि वे कों को उठा ले जाते हैं और उन्हें तब वापिस करने हैं जब उन्हें कर की राशि दे दी जाती है; और

(ग) यदि हां, तो इस मामले में केन्द्रीय सरकार तथा राज्य सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिष्णु चरण शुक्ल) : (क) से (ग), आसाम नागालैंड सीमा पर जबरदस्ती घन एकत्रित करने के कुछ मामलों के बारे में सूचना मिली है। राज्य सरकार से ब्यौरा मंगाया जा रहा है और यथा समय मदन के सभा-पटल पर रख दिया जायेगा।

Kidnapping of Young Girls in Delhi

613. *Shri Baburao Patel*: Will the Minister of Home Affairs be pleased to state:

(a) the number of young girls that have been reported missing or kidnapped from Delhi since January, 1967;

(b) the action taken by Government to recover these missing girls; and

(c) the measures taken by Government to prevent such kidnappings in future?

The Minister of State in the Ministry of Home Affairs (*Shri Vidya Charan Shukla*): (a) and (b). During the months of January, February and March (upto 25-3-67) 54 girls and women were reported to have been kidnapped or abducted. 41 of them have already been recovered. The Delhi Police are making vigorous efforts to trace the remaining missing persons.

(c) The Delhi Police have taken special steps to keep the activities of anti-social and criminal elements under effective check.

Arrests under D.I.R./Preventive Detention Act during Indo-Pak Conflict in 1965

614. *Shri George Fernandes*:
Shri J. H. Patel:

Will the Minister of Home Affairs be pleased to state:

(a) the number of Indian citizens detained for security reasons or on any other count under the Defence of India Rules and/or the Preventive Detention Act during the hostilities between India and Pakistan in the months of August, September and October, 1965; and

(b) how many of them are still under detention?

The Minister of Home Affairs (*Shri Y. B. Chavan*): (a) and (b). The information is being collected and will be laid on the Table of the House.

Status of Urdu

615. *Shri George Fernandes*:
Shri J. H. Patel:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received representations from some